In The Central Administrative Tribunal Jaipur Bench, Jaipur

 $\varphi = \frac{\lambda_{p}}{e}$

Ramapati Tiwari Versus	
Date of Order	Orders
6.9.2001	Mr.P.V.Calla - Counsel for applicant Mr.S.S.Hasan - Counsel for respondents.
	The counsel for the respondents submits that the applicant has been promoted vide order dated 17.6.1997, therefore, this O.A has become infructuous as no cause of action survives. The counsel for the applicant admits this position.
Received coly Received coly Received coly	In view of the submission made before us, we dispose of this O.A having become infructous with no order as to costs. (A.P.Nagrath) (S.R.Agarwal) Member (A).
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